

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 173/98

Tuesday the 3rd day of February, 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

R. Sasi
Mailman, Head Record Office
Railway Mail Service
Trivandrum

...Applicant

(By advocate: Mr Thomas Mathew)

Versus

1. Executive Engineer
Postal Civil Division
Chettikulangara
Trivandrum.
2. Chief Post Master General
Kerala Circle, Trivandrum
3. Senior Superintendent
Railway Mail Service
Trivandrum Division
Trivandrum.
4. Union of India represented
by its Secretary
Department of Posts
New Delhi.

...Respondents.

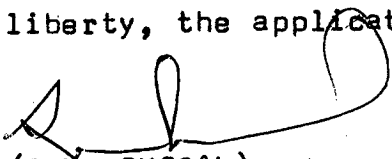
(By advocate: Mr Thomas Mathew Nellimoottil rep. by
Ms. Mary Nirmala)

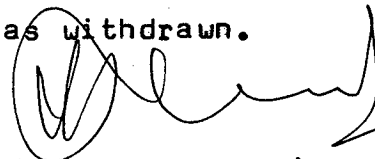
The application having been heard on 3.2.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

After making submissions for quite some time,
learned counsel for the applicant seeks permission
to withdraw the application with liberty to take up
the matter with the second respondent. Granting such
liberty, the application is closed as withdrawn.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

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